NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1368/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: The Karad Urban Corporation Bank Ltd.

V/s

Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1 Oday Kullani A.P. KUCB Line (Fin Cralitary)

2 Cts. Rapmalu for the lespondant Solosur

ORDER CP 1368/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present and seeking adjournment. (Also see Order Sheet of CP No.1410/2017).
- 2. Adjourned to **13.12.2017**.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017